Mr. Deputy-Speaker: Maybe, but I am not going to spend more time on this question.

1347

## LIP-STICKS (IMPORT)

\*939. Prof. D. C. Sharma: Will the Minister of Commerce and Industry be pleased to state:

(a) the amount of customs duty realized by Government on the import of lip-sticks into India; and

(b) from which countries these are imported?

The Minister of Commerce (Shri Karmarkar): (a) Separate statistics for lip-sticks are not maintained.

(b) Largely from the U.K. and France.

**Prof. D. C. Sharma:** May I know if the consumption of this article of luxury is on the increase or decrease?

Shri Karmarkar: It depends upon how much we are importing, less or more.

Shri Dabhi: May I know the necessity for the import of lip-sticks and whether Government fear any opposition from the fair sex if they stop its import?

**Mr.** Deputy-Speaker: Are we getting into the reasons for the import of every article? It is a luxury article.

Hon. Members will elicit answers and get facts. There is no question of asking for opinion.

Shri Dabhi: I asked the necessity.

**Mr. Deputy-Speaker:** Necessity is a matter of opinion. We are not only getting on with necessities but with luxuries also.

Shri M. S. Gurupadaswamy: Is there any concern in India manufacturing lip-sticks?

Shri Karmarkar: No. Sir, not to our knowledge.

भी जांगड़े: क्या यह सही नहीं है कि पंजाब और दिल्ली प्रान्तों में लिप-स्टिक का ज्यादा प्रयोग होता है ?

**उपाध्यक्ष महोदय:** सारे हिन्दुस्तान में होता है ।

Shri S. C. Samanta: May I know whether any substitutes have been found out by our Government and whether any attempt has been made in this direction?

Shri Karmarkar: Perhaps pan would serve the purpose well.

## FIVE YEAR PLAN

**\*940. Shri Nageshwar Prasad Sinha:** Will the Minister of **Planning** be pleased to state whether any progress has been made to set up an authority between the Secretariat departments and the district officers for co-ordination and supervision of district programmes of work under the Five Year Plan?

The Deputy Minister of Irrigation and Power (Shri Hathi): The necessary information is being collected from State Governments and will be laid on the Table of the House when it becomes available.

Shri Nageshwar Prasad Sinha: May I know whether it will be an official or a non-official body?

Shri Hathi: The recommendations in this respect are contained in Chapter VII of the Planning Commission's Report. What is envisaged is an official who would supervise the progress of the Plan and also, at the village level and district level, non-official bodies.

Kumari Annie Mascarene: May I know whether this authority will take into confidence the people of the villages in executing the Plan?

Shri Hathi: As I mentioned, it is envisaged that right from the gram panchayat there will be a continuous system of co-ordination, development and execution. At the gram panchayat level it will be the villagers who will have complete voice in planning and .